

[Shri Dalbir Singh]

(80) Order No. CH/VCT/Rg. 19/1974, dated 10th February, 1975 in the case of application of Shri Amartlal Khandubhai Desai of Bular.

(81) Order No. CH/VCT/Rg. 20/74, dated 13th February, 1975 in the case of Manav Kalyan Trust, Vijalpore Taluka Navsari District, Bular.

(82) Order No. LND/VCT/WS. 6663, dated 24th December, 1974, in the case of Shri Rajibhai Jibhai of Bhadkodra, Taluka Ankleshwar District, Broach.

(83) Order No. LND/VCT/WS, dated 31st December, 1974 in the case of application of Shrimati Taragauri Naginlal Dadhalwala of Ankleshwar District, Broach.

(84) Order No. LND/VCT/WS 6945, dated 8th January, 1975, in the case of application of Shri Ismail Vali Mohmed Kala of Village Kothi Taluka, Broach.

(85) Order No. LND/VCT/WS/7169, dated 8th January, 1975 in the case of Shri Girdharbhai Morarbhai of Ankleshwar District, Broach.

(86) Order No. LND/VCT/WS 319-1, dated 13th January, 1975 in the case of application of Shri Abbasali Huseinali of Ankleshwar District, Broach.

(87) Order No. LND/VCT/WS 3461, dated 13th January, 1975 in the case of application of M/s. Gulam Mohmed Haji Gulam Rasul of Ankleshwar District, Broach.

(88) Order No. LND/VCT/WS 7282, dated 24th January, 1975, in the case of M/s Prithvi Enterprises of Ankleshwar District, Broach.

(89) Order No. LND/VCT/373-A, dated 24th January, 1975, in the case of application of Shrimati Hiraben Manilal Vasava of Village Vejalpur Taluka Broach.

(90) Order No. LND/VCT/WS/1101/SR.58, dated 21st January, 1975, in the case of M/s. Mahavir Chemicals Industries Private Limited, Ahmedabad.

(91) Order No. LND/VCT/WS/5264/WS, 1102, dated 21st February, 1975, in the case of Jagdish Industries, Broach.

(b) A statement (Hindi and English versions) showing (i) reasons for delay in laying the above Orders and (ii) for not laying the Hindi versions thereof. [Placed in Library. See No. LT-9194/75].

(c) A copy of the Water (Prevention and Control of Pollution) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 58(E), in Gazette of India dated the 27th February, 1975, under sub-section (3) of section 63 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT-9195/75].

ANNUAL REPORT OF NATIONAL INSTITUTE FOR TRAINING IN INDUSTRIAL ENGINEERING, BOMBAY FOR 1973-74

THE DEPUTY MINISTER IN THE MINISTER OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): On behalf of Shri D. P. Yadav, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1973-74. [Placed in Library. See No. LT-9196/75].

12.10 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

DAMAGE TO LIFE AND PROPERTY BY EARTHQUAKES IN HIMACHAL PRADESH

SHRI VIRBHADRA SINGH (Mandi): I call the attention of the Minister of Agriculture and Irrigation